

<i>District</i>	<i>Estimated percentage Population covered</i>
1	2
Kurnool	29
Mehboobnagar	56
Rangareddi	99
Hyderabad	99
Medak	99
Nizamabad	61
Adilabad	28
Karimnagar	38
Warangal	45
Khammam	57
Nalgonda	99

Extension to Mahabharat

7597. DR. VENKATESH KABDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any request from the producer of Mahabharat for its extension;

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Yes, Sir. The pro-

ducer of the serial 'Mahabharat' made a request to the Government for extending the serial by two to three episodes to provide for a proper finale to the serial. After having found the proposal fully justified, the Government has agreed to extend the serial by two episodes.

[*Translation*]

Central Sales Tax Pending Realisation in Delhi

7598. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether a large amount of Central Sales tax is pending for realisation in Delhi for years;

(b) if so, the number of persons against whom such arrears are outstanding and the amount thereof; and

(c) the steps taken for realisation of the amount?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

[English]

Meeting of State Chief Minister Regarding Waiving off Cooperative Loans

7599. SHRI N.J. RATHVA: Will the Minister of FINANCE be pleased to state:

(a) whether a meeting of the State Chief Ministers was called to discuss the matter of waiving off cooperative loans provided to agriculturists;

(b) if so, the subjects discussed at the meeting; and

(c) the outcome of the discussion held?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) and (c). Do not arise.

Remission Given by Financial Institutions to Industrial Units

7600. SHRIBALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether the various financial institutions in the country has extended remission facility to the industrial units with Capital investment of more than Rs. 25 crores during the last three years; and

(b) the number of these industrial units?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Amongst the All India terms lending institutions, Industrial Development Bank of India (IDBI) & Industrial Finance Corporation of India (IFCI) have reported that they have not extended remission facility to industrial units with capital investment of more than Rs. 25 crores during the last 3 years. Industrial Credit and Investment Corporation of India (ICICI) has reported that as a lead institution it has not given remission facilities for principal amounts to any unit with capital investment of more than Rs. 25 crores during the last three years.

Proposals submitted by Orissa Government for Assistance

7601. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government had invited proposals from various State Government for the Country Programme -IV of the UNDP (April 1, 1990 to March, 1995);

(b) if so, whether Orissa Government have submitted certain proposals for the purpose;

(c) if so, the details thereof; and

(d) the action taken by Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Yes, Sir.